

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Praveen Oraon, SDJM, Ranchi
2. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi
3. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
4. Ms. Ankita Sharma, JM-cum-PM, J J Board, Ranchi
5. Ms. Kaveri Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
6. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
7. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
8. Mr. Shivraj Mishra, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
9. Ms. Sonali Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
10. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
11. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
12. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi
13. Mr. Tushar Anand, Addl. Civil Judge (Jr. Div.)-cum Judge I/c-cum-P.M., J.J.Board, Khunti
14. Ms. Vidyawati Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh
15. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh
16. Ms. Anulica Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Ramgarh
17. Ms. Puja Kumari Lal, P.M. JJB-cum-JM, Lohardaga
18. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Lohardaga
19. Ms. Nirmala Barla, SDJM-cum-Civil Judge (Jr. Div.), Gumla
20. Ms. Jaya Smita Kujur, Addl. Civil Judge (Jr. Div.)-cum-JM, Gumla
21. Ms. Remi Praphul Baa, SDJM, Hazaribagh
22. Ms. Reema Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
23. Ms. Sumeeta Shweta Minz, JM-cum-PM, JJ Board, Hazaribagh
24. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
25. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
26. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
27. Ms. Sumi Bina Horo, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
28. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
29. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
30. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
31. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
32. Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
33. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
34. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
35. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
36. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
37. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur

38. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
39. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
40. Mr. Prashant Singh, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
41. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatsila)
42. Mr. Anil Kumar, S.D.J.M., Bokaro
43. Mr. Bhupesh Chandra Samad, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro
44. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro
45. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-JM, Tenughat (Bokaro)
46. Ms. Samirah Khan, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro
47. Ms. Minakshi Verma, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro
48. Ms. Sakshi Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM, Tenughat (Bokaro)
49. Ms. Rupam Smiriti Topno, Addl. Civil Judge (Jr. Div.)-cum-JM, Tenughat (Bokaro).

Subject: - Nomination of Judicial Officers for attending one day "Conference on Mediation" scheduled to be held on 23.07.2022 at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy, Jharkhand, Ranchi at 09.30 AM.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid conference scheduled to be held on 23rd July, 2022 at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Ranchi.

All the officers have to report at Academy for conference at 09.30 A.M. sharp in proper dress.

All the officers must have been vaccinated and should be COVID Negative through Rapid Antigen Test report of not more than 48 hours.

You are, therefore, directed to attend the aforesaid conference on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid conference.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 2571 /Apptt.

Dated, Ranchi, the 19/07/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1493/JAJ dated 18.07.2022 / the Principal District & Sessions Judges of Khunti, Bokaro, Jamshedpur, Gumla, Lohardaga, Hazaribagh and Ramgarh / the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)